

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16462/2023

[Arising out of impugned final judgment and order dated 18-01-2023 in SA No. 67/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ORS. Petitioner(s)

VERSUS

AMAR KUMAR TIWARI & ANR. Respondent (s)

Date : 11-02-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) : Mr. Abhishek Kumar Singh, AOR
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) : Mr. Sudhir Kumar Saxena, Sr. Adv.
Mr. Aviral Saxena, AOR
Mr. Abhinav Sharma, Adv.
Mr. K Aditya Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. Hearing expedited.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)